OFFER OPENING PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

VIRGO GI

("VGL"/"TARGET COMPANY"/"TC")

Registered Office: 101, Achyuth Mazon, H No. 7-1-621/48, S R Nagar, Hyderabad, Telangana-500 038, Phone No. +91-40-2780 7640 / 2381 4181

Email: csvirgo@yahoo.in Website: www.virgoglobalmedia.com

This Advertisement is being issued Navigant Corporate Advisors Limited, on behalf of M/s. Shri Nakoda Logistics Private Limited (Acquirer) pursuant to regulation 18(7) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and

Takeovers) Regulations, 2011, as amended (**"SEBI (SAST) Regulations**") in respect of Open Offer ("**Offer**") for the acquisition up to 27.31.118 Equity Shares of Rs. 4/- each representing 26.00 % of the total equity and voting share capital of the Target Company. The Detailed Public Statement ("DPS") pursuant to the Public Announcement ("PA") made by the Acquirer have

appeared in Financial Express (English Daily) all editions, Jansatta (Hindi Daily) all editions, Mumbai Lakshadeep (Marathi Daily), Mumbai Edition and Nav Telengana (Telugu Daily), Hyderabad Edition on 29th October, 2018.

1. The Offer Price is Rs. 0.20/- (Paisa Twenty Only) per equity share payable in cash ("Offer Price"). 2. Committee of Independent Directors ("IDC") of the Target Company of the opinion that the Offer Price of Rs. 0.20/- (Paisa

Twenty Only) offered by the Acquirer is in accordance with the relevant regulations prescribed in the Takeover Code and prima facie appear to be justified.

The recommendation of IDC was published in the aforementioned newspapers on 04.01.2019.

3. There has been no competitive bid to this Offer. 4. The completion of dispatch of The Letter of Offer ("LOF") to all the Public Shareholders of Target Company was completed

on 02 01 2019 5. Please note that a copy of the LOF is also available on the website of Securities and Exchange Board of India (SEBI),

www.sebi.gov.in and also on the website of Manager to the Offer, www.navigantcorp.com and shareholders can also apply on plain paper as per below details:

a) In case of physical Shares: Eligible Person(s) may participate in the Offer by confirming their consent to participate in this Offer on the terms and conditions as set out in the PA. DPS and LoF. They can participate by submitting an application to their Broker/ Selling Broker on the plain paper giving details regarding their Shareholding and requisite documents as mentioned in

the LoF. They have to deliver Physical Share Certificates and other relevant documents along with the Transaction Registration Slip to the Registrar to the Offer by Registered Post/Speed Post/Courier/Hand Delivery so as to reach to the Registrar within two (2) days from the Closing of the Offer.

b) In case of Dematerialized Shares: Eligible Person(s) may participate in the Offer by approaching their respective Broker/Selling Broker and tender Shares in the Open Offer as per the procedure along with other details.

6. In terms of Regulation 16(1) of the SEBI (SAST) Regulations, the Draft Letter of Offer had been submitted to SEBI on 05.11.2018. We have received the final observations in terms of Regulation 16(4) of the SEBI (SAST) Regulations from SEBI

vide its Letter No. SEBI/HO/CFD/DCR2/OW/35029/2018 dated 21st December, 2018 which have been incorporated in the LOF. 7. Any other material change from the date of PA: N.A.

Activity	Original Date
Public Announcement	22.10.2018
Publication of Detailed Public Statement in newspapers	29.10.2018

8. Schedule of Activities:				
Activity	Original Date	Original Day	Revised Date	Revised Day
Public Announcement	22.10.2018	Monday	22.10.2018	Monday

29.10.2018

05.11.2018

22.11.2018

30.11.2018

04.12.2018

11.12.2018

12.12.2018

13.12.2018

17.12.2018

18.12.2018

01.01.2019

15.01.2019

22.01.2019

	Activity
Public Announcement	

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Public Announcement	
Publication of Detailed Public Statement in newspapers	

Receipt of comments from SEBI on draft letter of offer

Comments from Committee of Independent Directors of

Advertisement of Schedule of activities for open offer, status

of statutory and other approvals in newspapers and sending to

Date by which letter of offer be dispatched to the shareholders

Last date of filing draft letter of offer with SEBI

SEBI, Stock Exchanges and Target Company

Payment of consideration for the acquired shares

Company & SEBI

Identified date*

Target Company

Last date for a Competing offer

Last date for revising the Offer Price

Date of Opening of the Offer

Date of Closure of the Offer

Final report from Merchant Banker

Submission of Detailed Public Statement to BSE. Target

SPA including persons deemed to be acting in concert with such parties) are eligible to participate in the Offer any time before the Closure of the Offer.

Capitalized terms used in this announcement, but not defined, shall have the same meaning assigned to them in the PA, DPS and LOF.

NAVIGANT CORPORATE ADVISORS LIMITED 423, A Wing, Bonanza, Sahar Plaza Complex, J B Nagar, Andheri Kurla Road,

Andheri (East), Mumbai-400-059. Tel No. +91 22 4120 4837 / 4973 5078

Email id: navigant@navigantcorp.com Website: www.navigantcorp.com SEBI Registration No: INM000012243 Contact person: Mr. Sarthak Vijlani

* Identified Date is only for the purpose of determining the names of the shareholders as on such date to whom the Letter of Offer would be sent. All owners (registered or unregistered) of equity shares of the Target Company (except the parties to the

> ISSUED BY THE MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRER: MANAGER TO THE OFFER:

Place: Mumbai Date: 07.01.2019 29.10.2018

29.10.2018

05.11.2018

22.11.2018

24.12.2018

26.12.2018

02.01.2019

03.01.2019

04.01.2019

08.01.2019

09.01.2019

22.01.2019

05.02.2019

12.02.2019

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